

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 706**

ANSWERED ON 10/02/2025

HOUSES TO URBAN HOMELESS AND SLUM DWELLERS

706. SHRI NEERAJ SHEKHAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of fund allocated, released and utilized for providing homes to urban homeless and slum dwellers during last three financial years till 31st January,2025, State-wise and year-wise; and
- (b) the details of number of homes provided and slums developed during last three years, State-wise and year-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens including homeless and slum dwellers are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country for eligible beneficiaries including homeless and slum dwellers. Based on the project proposals submitted by States/UTs, as on 03.02.2025, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.46 lakh have been grounded and 90.36 lakh are completed/delivered to the beneficiaries including homeless and slum dwellers across the country. State/UT-wise and year-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries during the last three financial years along with funds released and utilized under PMAY-U during the last three financial years till 31.01.2025 is at Annexure. Out of the total sanctioned houses under the scheme, a total of 29.4 lakh beneficiaries are slum dwellers.

State/UT and year-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries during last three financial years along with funds released and utilized under PMAY-U during last three financial years till 31st January, 2025

Sr. No.	State/UT	Houses Sanctioned (Nos)			Houses Grounded (Nos)*			Houses Completed (Nos)*			Central Assistance Released (₹ in Cr.)				Central Assistance Utilised (₹ in Cr.)			
		2021-22	2022-23	2023-24	2021-22	2022-23	2023-24	2021-22	2022-23	2023-24	2021-22	2022-23	2023-24	2024-25	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	3,95,523	2,29,320	97,161	4,47,897	2,05,411	12,897	59,402	2,86,987	2,18,500	2,464.92	6,098.84	5,154.59	-	2,464.92	6,098.84	2,068.75	-
2	Bihar	10,992	2,206	15,507	69,317	17,783	9,031	12,370	21,711	11,226	92.30	227.86	597.11	169.49	92.30	227.86	597.11	-
3	Chhattisgarh	52,393	45,036	4,718	34,921	30,233	29,804	13,605	35,926	43,389	389.13	698.43	483.13	177.79	389.13	698.43	483.13	58.64
4	Goa	309	330	-	311	331	-	309	331	-	7.98	8.56	-	-	7.98	8.56	-	-
5	Gujarat	1,76,998	1,44,098	13,365	1,74,572	1,46,528	12,322	1,63,938	1,99,613	29,098	4,118.27	3,989.01	655.81	-	4,054.98	3,963.10	324.19	-
6	Haryana	7,269	5,142	-	9,740	5,649	1,245	7,031	13,508	3,712	173.90	125.79	199.86	-	173.90	125.79	-	-
7	Himachal Pradesh	2,498	1,152	406	2,473	1,111	267	1,682	2,155	1,003	47.04	19.44	9.61	9.64	47.04	9.91	9.61	3.88
8	Jharkhand	57,847	6,625	-	38,669	22,057	4,813	10,864	15,774	17,136	258.31	311.31	158.44	127.70	236.14	300.22	113.44	-
9	Karnataka	59,199	16,349	17,330	77,246	22,446	12,557	32,825	43,045	30,793	533.48	1,141.07	618.02	108.64	533.48	1,141.07	535.45	-
10	Kerala	28,237	15,648	8,191	11,194	16,597	7,626	8,041	14,823	7,350	378.88	241.64	225.48	83.67	377.47	231.46	215.11	-
11	Madhya Pradesh	1,83,177	68,191	10,730	77,031	1,65,888	17,417	62,206	1,75,209	1,11,350	2,003.46	2,739.98	1,280.27	270.31	1,934.61	2,728.72	1,052.75	-
12	Maharashtra	2,63,159	1,22,210	32,179	1,69,245	2,19,621	25,623	1,90,671	1,81,361	38,183	3,380.40	3,851.58	1,542.86	-	3,380.40	3,833.46	555.51	-
13	Odisha	54,103	1,319	18,769	16,792	27,878	9,345	10,350	27,734	12,785	333.66	295.44	293.44	95.14	300.85	295.44	227.49	-
14	Punjab	9,691	26,982	-	21,302	10,416	7,253	10,327	23,124	8,926	255.89	349.88	179.28	123.23	255.89	349.88	179.21	-
15	Rajasthan	34,012	93,943	47,019	33,709	59,230	36,641	32,100	35,518	10,253	1,013.79	680.62	683.20	289.71	1,013.60	733.65	638.54	-
16	Tamil Nadu	75,552	32,519	11,931	37,170	57,877	17,532	51,877	84,296	40,322	1,578.91	722.16	877.57	222.05	1,553.56	617.00	877.57	72.27
17	Telangana	17,225	7,704	2,010	14,546	10,542	-	22,778	14,375	1,541	294.95	193.94	485.00	88.69	294.95	193.94	469.38	-
18	Uttar Pradesh	1,26,242	1,26,137	1,57,369	2,29,013	95,037	1,51,969	2,77,508	2,06,465	1,99,690	3,915.16	2,290.34	4,451.37	1,053.13	3,884.73	2,268.80	4,382.36	346.51
19	Uttarakhand	13,144	12,123	3,084	7,914	16,058	6,515	5,489	4,329	4,679	90.27	172.71	130.84	47.97	90.27	172.71	128.18	-
20	West Bengal	1,64,115	12,264	-	80,928	1,22,007	37,147	23,706	81,647	50,364	431.24	1,138.22	945.32	515.70	431.24	1,138.22	760.28	-
Sub-total(States):-		17,31,685	9,69,298	4,39,769	15,53,990	12,52,700	4,00,004	9,97,079	14,67,931	8,40,300	21,761.94	25,296.82	18,971.20	3,382.86	21,517.44	25,137.06	13,618.06	481.30
21	Arunachal	2,504	8	-	850	1,274	-	556	3,193	1,498	27.71	0.19	14.84	-	27.71	0.19	14.84	-
22	Assam	34,295	10,211	15,124	22,007	29,422	9,651	15,682	36,483	19,542	182.50	395.41	395.86	156.27	179.30	395.41	392.06	116.58
23	Manipur	6,020	21	-	2,353	8,729	1,058	430	5,690	2,934	0.14	98.82	35.95	25.00	0.14	98.82	32.57	-
24	Meghalaya	6	4	-	2,393	447	26	265	430	144	16.97	4.59	13.56	4.93	16.19	0.11	8.27	-
25	Mizoram	860	270	-	12,178	9,469	94	1,026	1,518	1,927	15.51	163.15	43.36	65.19	15.51	163.15	43.36	34.95
26	Nagaland	3	1	-	6,911	680	-	2,692	6,427	7,344	34.19	0.02	86.41	24.96	25.28	0.02	69.16	-
27	Sikkim	37	26	-	37	26	3	37	26	-	1.41	0.62	-	-	1.41	0.62	-	-
28	Tripura	7,887	6,362	6,505	9,734	9,037	1,588	2,887	7,369	8,619	63.44	58.71	92.90	48.42	37.44	58.71	92.90	10.00
Sub-total(N.E.States):-		51,612	16,903	21,629	56,463	59,084	12,420	23,575	61,136	42,008	341.87	721.51	682.88	324.77	302.98	717.03	653.16	161.53
29	A&N Island	1	1	-	330	1	-	1	3	-	1.06	0.97	-	-	1.06	0.97	-	-
30	Chandigarh	141	128	-	141	128	-	141	128	-	3.49	3.18	-	-	3.49	3.18	-	-
31	DNH&DD	1,132	1,342	-	1,134	1,602	-	1,193	2,325	470	27.91	33.49	-	4.29	27.91	33.49	-	-
32	Delhi	1,807	2,669	-	1,807	2,669	-	1,807	2,669	-	46.85	66.52	-	-	46.85	66.52	-	-
33	J&K	11,530	266	4,903	10,043	266	1,161	3,828	6,622	3,626	44.36	79.32	39.97	-	44.36	79.32	23.51	-
34	Ladakh	-	3	-	-	3	-	132	106	139	4.45	0.07	1.85	1.18	4.45	0.07	1.83	-
35	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
36	Puducherry	1,740	457	1,810	1,381	457	1,212	1,073	2,032	1,270	17.61	23.49	31.11	-	11.80	19.12	23.29	-
Sub-total(UT):-		16,351	4,866	6,713	14,836	5,126	2,373	8,175	13,885	5,505	145.73	207.04	72.93	5.47	139.92	202.67	48.63	-
Grand Total:-		17,99,648	9,91,067	4,68,111	16,25,289	13,16,910	4,14,797	10,28,829	15,42,952	8,87,813	22,249.54	26,225.37	19,727.01	3,713.10	21,960.34	26,056.76	14,319.85	642.83

*Includes houses grounded and completed in the year which were sanctioned in preceding years.